

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 41 of 2014**

**Dated : 28<sup>th</sup> April, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Steel Authority of India Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Poorva Sahegal**

**ORDER**

It is submitted by the learned counsel for the Appellant that the Order has been Reserved in the Review Petition.

Post the matter on **27.05.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/js*